

Multinational Corporation, in Tooth Paste manufacturing Industry

1441 SHRI C K CHANDRAPAN Will the Minister of INDUSTRY be pleased to state

(a) whether in the tooth paste manufacturing industry, multinational corporations are having proportionately larger share,

(b) whether the attention of Government has been drawn to a study published by the Consumers Council of India in regard to this, and

(c) if so the facts regarding the role of multinational corporation in this sector and the Government's reaction to the recommendations made by Consumers Council of India?

THE MINISTER OF INDUSTRY (SHRI T A PAI) (a) Yes Sir

(b) Yes Sir

(c) In the organised sector except one manufacturer, the remaining companies have substantial foreign equity ranging from 45 per cent to 100 per cent. The production of tooth paste has since February 1970 been reserved for development in the small scale sector. The recommendations of the Consumer Council of India regarding tooth paste are under consideration of Government.

Setting up of a rare earths factory at Gopalpur (Orissa)

1442 SHRI D K PANDA Will the Minister of ATOMIC ENERGY be pleased to state the steps taken by Government for setting up a rare earths factory at Gopalpur (Orissa)?

THE PRIME MINISTER MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) Indian Rare Earths Limited, a public sector undertaking under the administrative control of the De-

partment of Atomic Energy, has already acquired the land required for an integrated industrial complex, which includes a Mineral Sands Separation Plant and a Synthetic Rutile Plant. Action for the establishment of the infra-structure facilities is in progress. Necessary approval for foreign collaboration for their proposed Mineral Sands Separation Plant and Synthetic Rutile Plant has also been obtained by the Company.

Major inter-State power projects pending for final settlement

1443 SHRI SHASHI BHUSHAN Will the Minister of ENERGY be pleased to state

(a) how many cases of major inter-State power projects are pending for final settlement, and

(b) the time likely to be taken for the final settlement?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDDHESHWAR PRASAD) (a) and (b) Inter State aspects are involved in the proposals for fifteen power/multi purpose projects including those in the Narmada Basin in which the allocation of waters is under adjudication by the Narmada Water Disputes Tribunal. Efforts are continuing to resolve the outstanding issues bilaterally or through the good offices of the Government of India. It is not possible to indicate at this stage when all the issues could be finally resolved.

Power generating capacity of Patratu Thermal Power Station

1444 DR KAILAS Will the Minister of ENERGY be pleased to state

(a) when was the construction of Patratu Thermal Power Station of 620 MW started and what were the phases of production of electricity,